

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO. 3102
TO BE ANSWERED ON THE 8TH AUGUST, 2023

LOSS OF CROPS

3102. SHRI ASHOK KUMAR RAWAT:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

(a) whether it was in March, 2020 that farmers faced a heavy loss in crops and live stock because of the onslaught of a natural calamity of heavy hailstorm amid rain and storm in Misrikh Parliamentary Constituency of Uttar Pradesh particularly in Misrikh, Sandila and Balamau Legislative Assemblies;

(b) whether the Government has provided any financial assistance to the farmers after making an assessment of the heavy loss caused to them by the natural calamity in Misrikh Parliamentary Constituency;

(c) whether the Government has received requests from the public representatives in this regard; and

(d) if so, the details thereof along with the action taken so far by the Government in this regard?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE
कृषि एवं किसान कल्याण मंत्री (SHRI NARENDRA SINGH TOMAR)

(a) to (d): The State Government is primarily responsible for providing necessary relief measures in the wake of natural calamities. For undertaking relief measures, funds are available with the State Government in the form of the State Disaster Response Fund (SDRF). Additional financial assistance, over and above SDRF, is considered from the National Disaster Response Fund (NDRF) for natural calamities of severe nature and is approved on the basis of Memorandum received from the State Government, in accordance with established procedures. The assistance approved under SDRF/NDRF norms is provided in the form of relief.

The Government of Uttar Pradesh submitted a memorandum for hailstorm that struck the State in the month of March 2020 (Rabi 2019-20 Season) seeking financial assistance of Rs.358.57 crore for crop loss, ex-gratia relief to families of deceased persons (human loss), animal loss & damage to houses under National Disaster Response Fund (NDRF). In response to the memorandum, an Inter-Ministerial Central Team (IMCT) was constituted, which visited the State for assessment of the damage due to hailstorm and requirement of financial assistance from NDRF. Taking into account the recommendations of the IMCT, the recommendations of the Sub-Committee of National Executive Committee (SC-NEC) thereon and SDRF)/NDRF norms, the Government of India approved assistance of Rs.285.08 crore from NDRF, subject to the adjustment of 50% of balance available in the SDRF account for the hailstorm of Rabi 2019-20.

The Government of Uttar Pradesh was allocated Rs.2578.00 crore (Rs.1933.00 crore as central share & Rs.645.00 crore as state share) under SDRF for 2020-21. The entire central share of SDRF was released to the State.
